SCHEDULE-II [See Rule 3(2)]

Form 1 <u>List of cases e-filed during the month</u>

Sr.	Court	District	Case No.	Petitioner Name	Advocate	Advocate	Advocate E-mail	Date of	Date of e-filing
No.				Vs. Respondent		Mobile	Id	Registration	
				Name		Number			
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	District Judge,	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Khurda at								
	Bhubaneswar								
2	District Judge,	Ganjam	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Ganjam at								
	Berhampur								
3	District Judge,	Sambalpur	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Sambalpur								

Form 2
List of cases in which e-payment of Court fees was made during the month

Sr.	Court	District	Case No.	Petitioner Name Vs.	Advocate	Date of	Date of e-payment of Court
No.				Respondent Name		Registration	Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	District Judge, Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	District Judge, Ganjam at Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
3	District Judge, Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 3
List of cases in which Electronic Service of Process has taken place during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	District	Khurda	NIL	NIL	NIL	NIL	NIL
	Judge,						
	Khurda at						
	Bhubaneswar						
2	District	Ganjam	NIL	NIL	NIL	NIL	NIL
	Judge,						
	Ganjam at						
	Berhampur						
3	District	Sambalpur	NIL	NIL	NIL	NIL	NIL
	Judge,						
	Sambalpur						

Form 4
List of total no. of cases randomly allocated during the month

Sr.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly
No.						allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	District Judge,	Khurda	NIL	NIL	NIL	NIL
	Khurda at					
	Bhubaneswar					
2	District Judge,	Ganjam	NIL	NIL	NIL	NIL
	Ganjam at					
	Berhampur					
3	District Judge,	Sambalpur	NIL	NIL	NIL	NIL
	Sambalpur					

Form 5
List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	District Judge, Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	District Judge, Ganjam at Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
3	District Judge, Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 6
Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contest ed/ Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	District Judge, Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	ŇIĹ	ŇIĹ	NIL
2	District Judge, Ganjam at Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3	District Judge, Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 7
Summary of Commercial Cases during the month

Sl.	Court	District	Total number of	Total number of	Total number of cases	Total number of cases
No.			cases pending (on	cases instituted	disposed during the	pending at the end of
			the 1st day of the	during the month	month	the month
			month)			
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	District	Khurda	21	0	0	21
	Judge,					
	Khurda at					
	Bhubaneswar					
2.	District	Ganjam	20	0	0	20
	Judge,					
	Ganjam at					
	Berhampur					
3.	District Judge,	Sambalpur	0	0	0	0
	Sambalpur					
TOTAL			41	0	0	41